## Annexure-3

Name of the corporate debtor: EN POWER SOLUTIONS PVT. LTD.;

**Date of commencement of liquidation:** 12<sup>th</sup> Oct 2022 (Order Recd via email from RP on 5<sup>th</sup> April 2023;

List of stakeholders as on: 03<sup>rd</sup> June 2023

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor		of claim eived	Details of claim admitted						Amount of contingent				Remarks, if any
		receipt	Amount claimed	Amount of claim admitted	claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	covered by	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	
1	Ganga Iron & Steel Trading Co. Ltd.	20-4-2022	4,45,42,178	4,45,42,178	Unsecured	-	NA	NA	21.71%	-	-	-	-	NA
2	M/s Mahalaxmi Trading Corporation	04-05-2022	3,69,45,071	3,69,45,071	Unsecured	-	NA	NA	18.00%	-	-	-	-	NA
3		04-05-2022	4,41,701	4,41,701	Unsecured	-	NA	NA	0.22%	-	-	-	-	NA
4	Bhasin Datar Associates	04-05-2022	1,78,600	1,69,600	Unsecured	-	NA	NA	0.08%	-	-	9000	-	NA
5	Steelco Ispat Private Limited		5,55,179	5,55,179	Unsecured	-	NA	NA	0.27%	-	-	-	-	Deemed claim as per Regulation 12(2)(c) of Liquidation Regulations 2016